

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/1/CHE/2024**

**PETITION NUMBER : CP(IB)/240(CHE)2022**

**NAME OF THE APPLICANT : R Thamodharan (RP)  
M/s. Meenakshi Cargo Forwarders Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 33(2) & 34(5) of IBC, 2016 r/w Rule 11  
& 32 of NCLT Rules, 2016**

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**ORDER**

Ld. Counsel Md. Umar for the Applicant.

This is an Application seeking Liquidation of the Corporate Debtor.

Case heard.

Application is posted for hearing on **30.04.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**